

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

23.

IA-183/2023 in CP/310(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **21.03.2024**

NAME OF THE PARTIES: Tarulata Trading Private Limited

SECTION: 271-273 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Devul Dighe, Ld. Counsel for Liquidator/Applicant present (VC).
Mr. Gunjar Kakkad, Ld. Counsel for the Respondent present.
2. Final chance is given to R2, R3 and R4, to file reply within three weeks with a copy served upon the Application at least one week advance of the next date of hearing.
3. List this matter on **09.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)